

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO(s). 281 OF 2009

ALARD CHARITABLE TRUST

Petitioner(s)

VERSUS

AICTE & ORS.

Respondent(s)

(With appln(s) for directions)

WITH

W.P.(C) NO.282/2009,

W.P.(C) NO.283/2009

(With appln(s) for directions)

Date: 10/07/2009 These Petitions were mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s) Mr. M.N. Krishnamani, Sr. Adv.
Mr. Naushad Ahmad Khan, Adv.
For Mr. Aftab Ali Khan, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Post on 17.7.2009.

(R.K. Dhawan) (Veera Verma)
Court Master Court Master